

Wrd

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI

ORDER

Sh. Jainendra Kumar, JA, Accounts Branch, E.C. 95326363 (Ph. No. 9999360630) apart from his regular duties, is hereby designated as Protocol/Nodal Officer for New Delhi District, Patiala House Courts, New Delhi to provide required assistance to the Ld. Judicial officers at IGI Airport (Official purpose only), with immediate effect. The proposed protocol does not cover customs clearance, security issues etc. He shall also provide required assistance in protocol services in Hospitals (Government/Private/Specialities/Super-Specialities) to the Ld. Judicial Officers and their family members.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

Abhawade
(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge
NDD, Patiala House Courts, New Delhi

No. 251-321 /Admn./P&T/Pr. D&SJ/NDD/PHC/ND/2025 Dated: 06/01/2025

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The Personal Office of the undersigned.
3. All Ld. Judicial Officers, NDD, PHC, ND.
4. The Administrative Officer (Judl.), Patiala House Court, New Delhi
5. The concerned officials.
6. The Branch-Incharge, Accounts Branch, R&J Branch (Layers), Patiala House Courts, New Delhi
7. The Dealing Official, LAYERS seat, Tis Hazari Court, Delhi.
8. The Dealing Official, T&P, Admn.-II, Personal File/ACR/Leave/Website committee, THC, Delhi.

Abhawade
Principal District & Sessions Judge
NDD, Patiala House Courts, New Delhi